

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

## Original Application No.200/00648/2019

Jabalpur, this Thursday, the 10<sup>th</sup> day of October, 2019

## **HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Indra Bai, Aged about 55 years, W/o Lt Mukundi Lal,  
R/o at present 65-B, Gayatri Nagar, Agra Road,  
Ujjain (MP), Pin code-456001 -Ap  
(By Advocate -NONE)

## V e r s u s

1. Union of India, through the General Manager, West Central Railway Indira Market, Jabalpur (M.P.) Pin code 482001
2. Divisional Railway Manager, West Central Railway, Office at DRM, Office at Railway Area Ratlam, Pin code 457001
3. Divisional Engineer (South), Office at Railway Area Ratlam, DRM Office Ratlam (MP) Pin code 457001
4. Assistant Divisional Engineer (South), West Central Railway, Office at Railway Area, Ujjain (M.P.), Pin code 456001
5. Senior Section Engineer/Inquiry Officer (P.Way), West Central Railway, Office at Railway Area DRM Office Ratlam (MP) Pin code 457001 - **Respondents**  
(By Advocate –**Shri A.S.Raizada**)

## ORDER (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. From the order sheets it is very much clear that neither the applicant nor the counsel for the applicant has put appearance for last three occasions.
3. It seems that the applicant is not interested in pursuing the matter further.
4. Resultantly, the Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)  
Judicial Member**

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